

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.210/180/2021
(with MA No.210/178/2021)**

Dated this Wednesday, the 03rd day of March, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)

**Proceeding conducted through video conferencing with
the consent of applicant's counsel.**

1. Veronica Iliyas Katchi, Announcer, Age : 48 yrs.,
W/o Shri Iliyas Katchi, Under Station Manager, Pune Railway Station,
Maharashtra 411 001. And R/at: Flat No.403, Moti Ratna App.,
253/254 Rasta Peth, Naidu Ganapathi Galli,
Pune, Maharashtra 411 011, Mob. No.9623155097.
2. Shahbaj Kausar Patel, Announcer, Age : 41 yrs.,
S/o Shri Kausar Hamza Patel, Under Station Manager,
Pune Railway Station, Maharashtra 411 001.
And R/at: Flat No.G-01, R.K.Dreams, Sai Baba Nagar,
Kondhwa Khurd, Pune, Maharashtra 411 048, Mob. No.9970959633.
3. Shri Sambajirao Mahadik, Announcer, Age : 54,
S/o Shri Shamrao Mahadik, Under Station Manager,
Pune Railway Station, Maharashtra 411 001.
And R/at: Flat No.204, Mukti Angan Phase I, Colony No.7,
Ganesh Nagar, Bopkhel, Pune, Maharashtra 411 031,
Mob. No.9763671537.

(By Advocate Joe D'Souza)

- Applicants

VERSUS

1. Union of India (Through) The General Manager,
Central Railway, CSMT, Mumbai 400 001.
2. Additional Divisional Railway Manager, Central Railway,
Pune Division, Divisional Railway Manager Office, Agarkar Road,
Near Pune Station, Pune, Maharashtra 411 001.
3. Sr. Divisional Commercial Manager, Central Railway, Pune Division,
Divisional Railway Manager Office, Agarkar Road,
Near Pune Station, Pune, Maharashtra 411 001.
4. Sr. Divisional Personnel Officer, Central Railway, Pune Division,
Divisional Railway Manager Office, Agarkar Road, Near Pune Station,
Pune, Maharashtra 411 001.

- Respondents

ORAL ORDER

Present:

Advocate Shri Joe D'Souza for the applicants.

2. Heard him. He submits that other 67 Group 'D' employees similarly situated with the applicants have been absorbed on

redeployment as Announcers Ex-Cadre Staff in Commercial Department of Central Railway, Mumbai. But the applicants have not been similarly absorbed in the Commercial Department by Sr. DRM, Central Railway, Pune. On their grievance, they have submitted a representation on 17.10.2019 to DRM, Central Railway, Pune but it has not yet been decided by him. He further submits that the applicants would be satisfied if this OA is disposed of directing the respondents to consider their representation dated 17.10.2019 to absorb them as Announcers Ex-Cadre Staff in Commercial Department on par with 67 Group 'D' employees absorbed as per order of 03.06.2019 issued by office of Divisional Personnel Officer, Mumbai Central, CST.

3. In view of these submissions, this OA is disposed of at admission stage with direction to the respondent No.2 (Additional Divisional Railway Manager, Central Railway, Pune Division, Pune) to consider the representation of the applicants dated 17.10.2019 for their absorption as Announcers Ex-Cadre Staff in Commercial Department similar to those 67 employees absorbed on redeployment as Announcers Ex-Cadre Staff by DRM Office, Mumbai Central, CST by order of 03.06.2019 as per the applicable relevant rules and instructions on the subject in two months from the date of receipt of certified copy of this order and thereafter to communicate the order of the applicants.

4. With this the OA stands disposed of.

(Dr. Bhagwan Sahai)
Member (Administrative)

kmg*

21
08/07/21